

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4392

ANSWERED ON:18.12.2001

SCHEMES FOR EDUCATIONAL UPLIFTMENT OF SCHEDULED TRIBES IN ANDHRA PRADESH

GUNIPATI RAMAIAH

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) the details of schemes being implemented by the Union Government for the educational upliftment of Scheduled Tribes in Andhra Pradesh including their vocational training needs in the State; and

(b) the development so far noticed amongst the tribals of the State due to implementation of these schemes?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) The Ministry of Tribal Affairs is implementing the following Schemes for the educational upliftment of Scheduled Tribes and for their vocational training in the State of Andhra Pradesh.

Educational Upliftment Schemes

(i) Boys hostels for STs.

(ii) Girls hostels for STs.

(iii) Ashram schools in Tribal sub Plan Areas.

(iv) Coaching & Allied Scheme.

(v) Post Matric Scholarship.

(vi) Book bank

(vii) Upgradation of Merit.

(viii) Educational Complex in Low Literacy Pockets for Development of Women Literacy in Tribal Areas.

(ix) Model Residential Schools under Article 275 (1) of the Constitution.

(x) Residential & Non-Residential Schools being run by the NGOs funded by this Ministry.

(xi) Hostels being operated by NGOs. Vocational Training Schemes

(i) Vocational Training in Tribal Areas.

(ii) Typing & Shorthand Centres sanctioned to NGOs.

(iii) Computer Training Centres sanctioned to NGOs.

(b) It has been noticed from the census report for the year 1991 that the Literacy Rate among STs has almost doubled as compared to that of year 1981. The schemes are yielding the intended results as per reports received from State Government/distt. Collectors and the inspection of the officers of the Ministry in respect of implementation of the schemes in the States.